Central Administrative Tribunal Principal Bench, New Delhi

C.P. 648/2014

IN

O.A. 3063/2012

This the 19th day of May, 2016

Hon'ble Shri Shekhar Agarwal, Member (A)

Hon'ble Shri Raj Vir Sharma, Member(J)

- 1. Sh. Bharat Bhushan Goswami S/o Ram Sharan Goswami, R/o R-117/1, Ramesh Park, Laxmi Nagar, New Delhi-92.
- Sh. Saeed Zafar Khan,
 S/o Sh. Zafar Ahamad Khan,
 R/o 1595, Sui Balan,
 Dariya Ganj, New Delhi
- Sh. Kailash Chand Sharma
 S/o Sh. Hari Ram Sharma
 R/o 91, Kishan Kunj, 3rd Floor,
- 4. Sh. Ravi Shankar, S/o Sh. Raghunath Prassana, R/o S-70, Pandav Nagar
- Sh. Narender Pal Gill,
 S/o Sh. Darshan Singh,
 R/o B3B, 18C, Janak Puri,
 New Delhi.

...Petitioner

(By Advocate : Mr. M.K. Bhardwaj)

Versus

UOI && Ors. through

- Shri Vimal Jhulka
 The Secretary,
 Ministry of Information & Broadcasting,
 Shastri Bhawan, New Delhi.
- Shri Jhwhar Sarkar, The Chief Executive Officer,

C.P. 648/2014

Prasar Bharti, Broadcasting Corporation of India, AIR, New Delhi.

3. Shri F. Shaheryar
The Director General
All India Radio, Ministry of I&B,
Akashwani Bhawani, Parliament
Street, New Delhi.
(By Advocate : Ms. Radha Lakshmi R)

...Respondents

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

This C.P. has been filed for alleged dis-obedience of the order dated 03.09.2014 passed in O.A. No. 3063/2012.

- 2. Today when this matter was taken up, learned counsel for the alleged contemnor has produced an order of Honøble High Court of Delhi dated 18.04.2016 in Writ Petition No. 3144/2016 by which the contempt proceedings pending before the Tribunal have been stayed.
- 3. Accordingly, this C.P. is closed. Notices issued to the alleged contemnors are discharged. The applicant shall however, have the liberty to revive the same if order of Tribunal survives after decision of Honøble High Court.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal Member (A)

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